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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

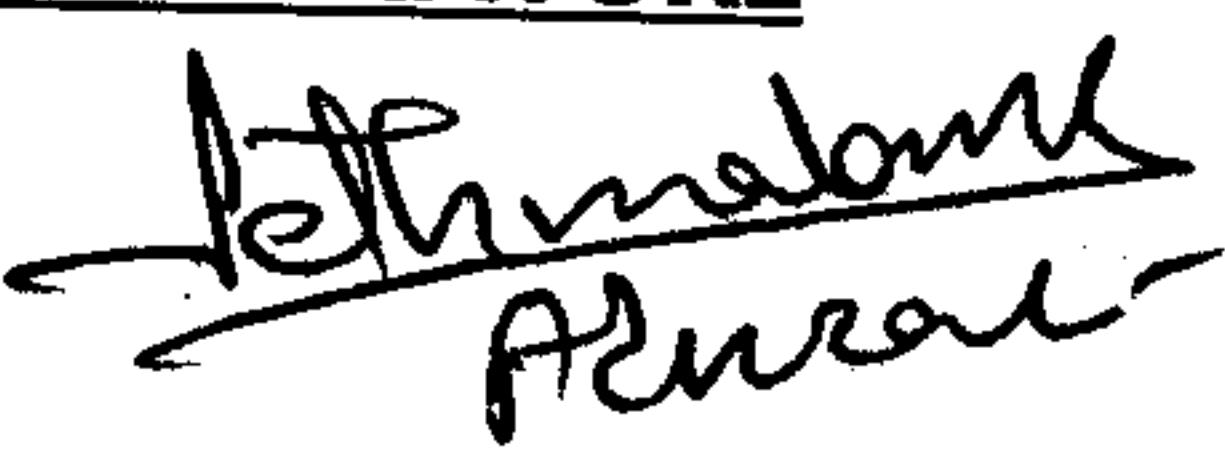



TP No. 83-A/2016 with TP No. 83/397-398/NCLT/AHM/2016 (New)  
CA No. 259/2014 with CP No. 76/397-398/CLB/MB/2014 (Old)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2018**

Name of the Company: Sheela Chandrakant Shah & Ors.  
V/s.  
Daudayal Hotels Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KAILASH JETHMALANI	ADVOCATE	PETITIONER	
2.	KETAN JAIN	"	"	
3.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT 1 & 2	
	HARMISH K. SHAH	ADVOCATE	RESPONDENT	


**ORDER**

Learned Advocate Mr. Kailesh Jethmalani present for Petitioners. Learned Advocate Mr. Pavan Godiawala present for Respondents No. 1 and 2. Learned Advocate Mr. Harmish Shah present for Respondents No. 3 to 8.

On joint request the matter is adjourned.

List the matter on 06.04.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**  
Dated this the 5th day of March, 2018.

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**